

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16-07-2021 AT 2.30 P.M THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/358/2019
IN
PETITION NUMBER : CP/114/IB/2018
NAME OF THE PETITIONER : Murugesn (Liquidator) M/s Velohar Infra Pvt Ltd
NAME OF THE RESPONDENTS : Vijayalakshmi & Ors
UNDER SECTION : Sec 66 of IBC, 2016

ORDER

Ld. Counsel Mr. S. Sathiyarayanan for the Applicant/RP is present.

List the matter on **27.08.2021** for hearing.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

sr

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)